

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 1 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021**

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: 66 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Ravi Pahwa appeared for Petitioner.

At the request of Learned Counsel for Petitioner, the matter is adjourned.

Matter to appear for further consideration on 05.05.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 17th day of March, 2021

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**